NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 593/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES:

Sobha Limited

V/s.

Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE MR. SHYAM KAPADIA ? ABVOCATE FOR Blanam MS. FAIZA A. DHANANI J THE APPLICANT/ Blanam 1. MR. SHYAM KAPADIA LIB DHRUVE LILADHAR & CO. OPERATIONAL CREDITOR.

R. ADV. ROSPEMR. JASINA 1/B JASINA LADOURSE

Advocate in Respondent Coursel.

3. Sr. Pradeep Santheli

ORDER

CP No. 593/ I&BP/NCLT/MB/MAH/2017

First Call: Passed Over.

Second Call: Part heard. For further hearing, list this matter on 23.6.2017.

Sd/-

Sd/-

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)